

MR. DEPUTY SPEAKER : The question is : resolve inter-State boundary disputes between States and States and between Union Territories and States.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI : I introduce the Bill.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a permanent Boundary Commission to resolve inter-State Boundary disputes between States and States and between Union Territories and States."

The motion was adopted.

15.36 hrs.

UNIVERSITY GRANTS COMMISSION (AMENDMENT) BILL*

(Amendment of section 12)

[English]

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I beg to move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the University Grants Commission Act 1956."

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI : I introduce the Bill.

PROF MADHU DANDAVATE : I introduce the Bill.

15.38 hrs.

UNIFORM SYSTEM OF SCHOOL EDUCATION BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for a uniform system of school education in India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for a uniform system of school education in India."

The motion was adopted.

15.37 hrs.

BOUNDARY COMMISSION BILL*

[English]

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to provide for the Constitution of a permanent Boundary Commission to

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

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